

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 876/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: S.J. Impex
V/s.
Parinee Reality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
31.	Gulnar Mistri a/w Varun Dinesh 1/b MEM Legal Ventures for Petitioners		<u>Rajit..</u>

ORDER
TCP 876/I&BP/NCLT/MUM/MH/2017

On hearing the submission of the petitioner counsel, the
petitioner is counsel is directed to send notices to the
respondent's side again.

List this matter on 12-06-2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).